

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.13(ND)/2015

IN THE MATTER OF:

A.A. Development Capital India Fund LLC Applicant/petitioner
Vs.
M/s. Bar Flex Polyfilms Pvt. Ltd. Respondent

Order under Section 241/242 of the Companies Act

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioner :
For the Respondent : Ms. Pooja M. Saigal, Advocate

ORDER

Learned Counsel for the parties have stated that award of the arbitrator is still awaited and the matter is posted before the Arbitral Tribunal on 31st October, 2017.

List the matter on 2nd November, 2017.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(— Sd —)
(R. VARADHARAJAN)
MEMBER(JUDICIAL)

15.09.2017
V. Sethi